

REVIEW ON AN ANNUAL REPORT OF MINERAL DEVELOPMENT BOARD, NEW DELHI FOR 1980-81 AND STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Mineral Development Board, New Delhi for the year 1980-81 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mineral Development Board, New Delhi, for the year 1980-81.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT. 3970/82]

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF SHIPPING AND TRANSPORT FOR 1982-83

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Shipping and Transport for 1982-83.

[Placed in Library See No. LT-3971/82].

NOTIFICATION UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :

- (1) The Indian Forest Service (Fixation of Cadre Strength) First Amendment Regulations, 1982 published in Notification No. G. S. R. 294(E) in Gazette of India dated the 1st April, 1982.
- (2) The Indian Forest Service (Pay) First Amendment Rules, 1982, published in Notification No. G. S. R. 295(E) in Gazette of India dated the 1st April, 1982.

[Placed in Library, See No. LT-3972/82].

ADVANCE REPORT OF COMPTROLLER AND AUDITOR GENERAL OF INDIA FOR 1980-81—UNION GOVERNMENT (CIVIL) AND FINANCE ACCOUNTS OF UNION GOVERNMENT FOR 1979-80

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA (POOJARY)) : I beg to lay on the Table :

- (1) A copy of the Advance Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1980-81—Union Government (Civil) under article 151(1) of the Constitution.

[Placed in Library, See No. LT-3973/82].

(2) A copy of the Finance Accounts of Union Government for the year 1979-80 (Hindi and English versions).

[Placed in Library See No. L.T-3974/82].

12.04 hrs.

COMMITTEE ON PRIVATE
MEMBER'S BILLS AND
RESOLUTIONS

FORTY-SECOND REPORT

SHRI G. LAKSHMANAN
(Madras North) : I beg to present the Forth-second Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

COMMITTEE OF PRIVILEGES

SECOND REPORT

SHRI HARINATHA MISRA
(Darbhanga) : I beg to present the Second Report (Hindi and English versions) of the Committee of Privileges.

12.05 hrs.

CALLING ATTENTION TO
MATTER OF URGENT
PUBLIC IMPORTANCE

REPORTED LOCK-OUT IN HINDUSTAN
SAMACHAR

अध्यक्ष महोदय : कालिंग घटेशन—
श्री रामस्वरूप राम ।

श्री अटल बिहारी वाजपेयी (नई दिल्ली) :
अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है ।

हिन्दुस्तान समाचार बन्द हुआ सूचना एवं प्रसारण मन्त्रालय की नीतियों के कारण, केवल श्रम विभाग नहीं है । सूचना मन्त्रालय ने सारी धन राशि देना बन्द कर दी, इस लिए समाचार बन्द हुआ है ।

अध्यक्ष महोदय : अपने आप जवाब देंगे ।

श्री अटल बिहारी वाजपेयी : आप सूचना मन्त्री को भी बुलाइए, केवल श्रम-मन्त्री का मामला नहीं है ।

MR. SPEAKER : Let him reply.

श्री अटल बिहारी वाजपेयी : यह केवल श्रम मन्त्रालय का मामला नहीं है ।

श्री राम विलास पासवान : इसमें भगवत भू आजाद क्या करेंगे, साठे जी को बुलाइए ।

श्री रामावतार शास्त्री : ये क्या करेंगे, यह मैं बताऊंगा ।

अध्यक्ष महोदय : हां शास्त्री जी बताएंगे इनका नाम है इसमें ।

12.06 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

श्री हरिकेश बहादुर (गोरखपुर) : एक और कालिंग एटेशन मंजूर कर लें ताकि सूचना मन्त्री जवाब दे सकें ।

उपाध्यक्ष महोदय : कौन सा सत्रावसान हो गया है ?